

आयकर अपीलिय अधिकरण, अहमदाबाद न्यायपीठ - अहमदाबाद /

**IN THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD - BENCH 'A'**

**BEFORE SHRI RAJPAL YADAV, VICE-PRESIDENT
AND
SHRI WASEEM AHMED, ACCOUNTANT MEMBER**

आयकर अपील सं./ ITA No.2147 and 2148/Ahd/2018

Samasta Dasha Sorathiya Vanik Vikas Trust, Sachivalya, 4 th Floor Opp: Rajpath Club, Bodakdev Ahmedabad 380 015. PAN : APTS 2433 N	Vs.	CIT (Exemption) Ahmedabad.
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अपीलार्थी (Appellant)	प्रत्यर्थी (Respondent)
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Assessee by :	Shri Aseem L. Thakkar, AR
Revenue by :	Shri Virendra Ojha, CIT-DR

सुनवाई की तारीख/Date of Hearing : 10/08/2021

घोषणा की तारीख/Date of Pronouncement: 10/08/2021

आदेश/ORDER

PER RAJPAL YADAV, VICE-PRESIDENT

By way of the above two appeals, the assessee challenges two separate orders of the Id.CIT(Exemption), Ahmedabad orders dated 23.7.2018 and 20.7.2018 passed under section 80G(5) and under section 12AA of the Income Tax Act, 1961, by which the Id.Commissioner rejected the applications of the assessee-trust filed in Form NO.10G and 10A respectively for the approval under section 80G(5) and under section 12AA of the Act.

2. Before taking up the matter on merit, the Id.counsel for the assessee submitted assessee does not want pursue its above two appeals before the Tribunal, and sought withdrawal of the same. He filed a letter of the assessee-trust dated 09.8.2021 in this behalf signed Shri Mehul K. Vakharia, Trustee, which reads as under:

"The assessee trust had filed the above referred appeals before the Hon. Tribunal on 17.10.2018 before Bench "A", Ahmedabad with regards non-granting of approval u/s.12AA and section 80G of the Act. The assessee-trust is not desirous of pursuing the

above referred appeals and it is requested that kind permission be granted to withdraw the appeal.”

3. In view of the above letter and submissions of the Id.counsel for the assessee, we treat these two appeals of the assessee as dismissed as being withdrawn.

4. In the result, appeals of the assessee are dismissed as being withdrawn.

Pronounced in the Court on 10th August, 2021 at Ahmedabad.

Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER

Sd/-
(RAJPAL YADAV)
VICE-PRESIDENT

Ahmedabad; Dated 10/08/2021